DELHI LEGISLATIVE ASSEMBLY

DELHI LEGISLATIVE ASSEMBLY Bulletin Part – I (Brief summary of proceedings) Tuesday 14th March 2006/ 23*Phalgun1927 (Saka)*

	12.00PM	Ch. Prem Singh, Hon'ble Speaker in Chair.
1	12.01PM	Question Hour: Starred questions No.161to 165 were asked and replied. Replies to starred questions No.166 to 180 and un-starred questions No. 322 to 375 were placed on the table.
2	13.00PM	House adjourned upto 2.00PM for lunch
3	14.08PM	 House re-assembled (Hon'ble Speaker in Chair) Special Mention (Rule 280): The following Members raised matters under Rule 280: 1. Shri O.P. Babbar 2. Shri Kulwant Rana 3. Shri Ramesh Bidhuri(Chief Minister intervened) 4. Shri Mohan Singh Bisht 5. Dr. Jagdish Mukhi
4	14.27PM	Papers laid on the Table:Smt. Shiela Dikshit, Chief Minister laid the copies of the Audit Report on accounts of Guru Gobind Singh Indraprastha University for the period 1998-99 to 2002-03(Hindi & English Version).
5	14.28PM	 Budget 2006-2007: Discussion on Annual Budget (2006-2007) presented by Minister of Finance on 9th March 2006 commenced. The following Members participated in the discussion: 1. Smt. Tajdar Babar 2. Shri Sahab Singh Chauhan 3. Smt. Anjali Rai
6	3.17PM	The Chair congratulated everybody on the occasion of Holi and adjourned the House upto 2.00PM on 16 th March 2006.

Siddharath

Delhi Rao 14th March 2006 Secretary